GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4124
ANSWERED ON:18.12.2012
CRIMINAL ACTIVITIES
Rana Shri Jagdish Singh;Swamygowda Shri N Cheluvaraya Swamy

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the figures released by the National Crime Records Bureau are cause of concern in respect of five major cities in the country;
- (b) if so, the details thereof;
- (c) the reasons for increase in criminal activities in the cities; and
- (d) the corrective steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. Singh)

- (a) & (b): The data on crime head-wise cases reported under Indian Panel Code (IPC) in 6 metropolitan cities during 2009-2011 are attached at Annexure.
- (c) to (d): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and, therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime. The Union Government, however, attaches highest importance to the matter of prevention of crime and therefore, the Union Government has been advising the State Governments/ UT Administrations from time to time to give more focused attention to the administration of criminal justice system with emphasis on prevention and control of crime. A consolidated Advisory on Prevention of Crime has also been issued on 16th July, 2010 to all the State Governments/ UT Administrations.